

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH**  
**COURT-IV**

28. IA 987/2022  
IA 1179/2022  
IN  
C.P. (IB)/527(MB)2021

CORAM:

SHRI MANOJ KUMAR DUBEY  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **22.09.2022**

Name of the Party: Sachana Exports Private Limited  
Vs.  
Gstaad Hotels Pvt. Ltd.

Section 7, 60(5) of Insolvency and Bankruptcy Code, 2016

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**ORDER**

**The Court is convened through Video Conference.**

1. Mr. Nimay Dave, Ld. Counsel for the Financial Creditor present.  
Mr. Rohit Gupta, Ld. Counsel for the Intervenor present. Ms. Saranya Devi, Ld. Counsel for the Respondent present.
2. Post this matter for further consideration on **13.12.2022**.

Sd/-

**MANOJ KUMAR DUBEY**  
**Member (Technical)**

/Dubey/

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**